

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4916  
ANSWERED ON:25.04.2013  
PENDING APPLICATIONS  
Naqvi Shri Zafar Ali

**Will the Minister of POWER be pleased to state:**

- (a) the total number of applications of proposed units for thermal power generation lying pending due to non-availability of water in the country;
- (b) whether the Government is considering these applications;
- (c) if so, the time by which these applications are likely to be disposed of; and
- (d) the quantum of water required for these proposed units and the policy of the Government for water distribution in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) to (d) :No application in this regard has been received in this Ministry. Water for a Thermal Power Project is allocated by the State Government. In cases of Inter State issues, the clearance of Central Water Commission/Ministry of Water Resources is required to be obtained by the developer.